

35-1-80

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 5th January, 1980.

NOTIFICATION
INCOME TAX

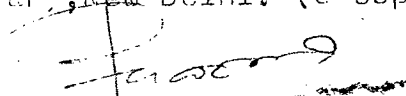
No. 3119 /F.No.203/172/79-ITA.II/: It is hereby notified for general information that the approval given under Section 35(1)(ii) of the Income-tax Act, 1961 to the Industrial Foundation Bombay by notification No. 14 dated 11th March, 1954 is withdrawn with effect from 4th December, 1979 on the recommendation of the prescribed authority, the Secretary, Department of Science & Technology, New Delhi.


(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit), Investigation, Research, Statistics and Publication, New Delhi.
3. Directorate of O&I Services (Income-tax), 1st Floor, Aiwan-e-Ishali, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No.1/158/78-RA dated 6th December, 1979 with one spare copy to the party.
5. The Comptroller & Auditor General of India. (40 copies).
6. Bulletin Section of D.I.(I.S.&P), New Delhi. (5 copies).


(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

...